

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**O.A. No. 855/2016**

**This the 22<sup>nd</sup> day of October, 2019**

**Hon'ble Mr. Pradeep Kumar, Member (A)  
Hon'ble Mr. Ashish Kalia, Member (J)**

**Karan Singh Khundia**, Aged about 59 years,  
S/o (Late) Sh. Chiranj Lal,  
R/o H.No. 894/1, Indira Colony,  
Rohtak-124001.

...Applicant

(By Advocate: None)

**VERSUS**

Union of India Through

1. The Secretary  
Govt. of India  
Department of Posts  
108-E, GA Section, Dak Bhawan,  
Sansad Marg, New Delhi-110001
2. The Chief Post Master General  
Haryana Circle, Ambala
3. The Director Postal Services  
Haryana Circle, Ambala
4. The Sr. Supdt. of Post Offices  
Rohtak Division, Rohtak

...Respondents

(By Advocate: Ms. Sumedha Sharma)

**ORDER (Oral)**

**Hon'ble Mr. Ashish Kalia, Member(J):**

None appeared on behalf of the parties.

2. On the last date of hearing, i.e., on 14.05.2019, learned counsel for applicant prayed for time and adjournment was given as a last chance.

3. In view of above terms, it seems that the applicant has lost interest in this present OA. Hence, OA is dismissed on default.

**(Ashish Kalia)**  
**Member (J)**

**(Pradeep Kumar)**  
**Member (A)**

/akshaya/